

ITEM NO.7

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 1103/2023

POOJA & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 14-09-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Kashyap Kumar Dwivedi, Adv.
Mr. Sujoy Gaur, Adv.
Dr. Sushil Balwada, AOR

For Respondent(s)

Mr. Vishnu Shankar Jain, AOR
Mr Marbiang Khongwir, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Original records have been received from the High Court and
Trial Court.

Parties may file additional documents, if any.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

H. SHASHIDHARA SHETTY
Registrar